

(b) the details of the country with whom India proposes to enter into extradition treaty for which talks have been initiated with those countries; and

(c) whether entering into extradition treaty is necessary for India as India is a party to 1988-UN Convention against Illicit Traffic in Narcotic Drugs and Psychotropic Substances, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) Extradition Treaties have been entered into with the following 37 countries: Australia, Bahrain, Bangladesh, Belarus, Belgium, Bhutan, Bulgaria, Canada, Egypt, France, Germany, Hong Kong, Kuwait, Malaysia, Mauritius, Mexico, Mongolia, Nepal, Netherlands, Oman, Poland, Portugal, Republic of Korea, Russia, Saudi Arabia, South Africa, Spain, Switzerland, Tajikistan, Turkey, Tunisia, United Arab Emirates, United Kingdom, United States of America, Uzbekistan, Ukraine and Vietnam.

(b) It is the policy of the Government to sign extradition treaties with as many countries as possible. The process is under way with 14 countries.

(c) Yes. The 1988 - UN Convention against Illicit Traffic in Narcotic Drugs and Psychotropic Substances does not cover all offences. India signs bilateral extradition treaties to encompass a broader category of offences.

#### **Plan to build road to China**

2350. SHRI MUKUT MITHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there has been any plan to build roads to China through Arunachal Pradesh;

(b) whether there was any bilateral talk in this regard;

(c) if such a proposal exists, the details of the proposed location; and

(d) the total length and cost of the said project?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) No.

(b) to (d) Do not arise.

#### **Extension of CMDs of Public Sector Undertakings**

2351. SHRI NARESH GUJRAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

(a) whether it is a fact that normally extensions are not granted to CMDs of Public Sector Undertakings;